

RAJYA SABHA
Parliamentary Bulletin
PART-II

Nos. 63017-63022]

TUESDAY, MARCH 14, 2023

No.63017

Table Office

Recommendations of the Business Advisory Committee

The Hon'ble Chairman made the following announcement in the House today (14-3-2023):—

"I have to inform Members that the Business Advisory Committee in its meeting held on the 13th of March, 2023, has allotted time for Government Business as follows:—

BUSINESS

TIME ALLOTTED

1. Time allotment for discussion on the working of each of the following Ministries during the second part of the Budget (259th) Session:—

- (i) Skill Development and Entrepreneurship;
- (ii) Rural Development;
- (iii) New and Renewable Energy;
- (iv) Cooperation;
- (v) Textiles;
- (vi) Fisheries, Animal Husbandry and Dairying;
and
- (vii) Railways

**Four Hours
each**

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| <p>2. Consideration and return of the Appropriation Bill relating to second and final Batch of Supplementary Demands for Grants for 2022-23, after it is passed by Lok Sabha.</p> <p>3. General Discussion on the Budget for the Union Territory of Jammu & Kashmir for the year 2023-24.</p> <p>4. Consideration and return of the Appropriation Bills relating to the following Demands, after they are passed by Lok Sabha:—</p> <p>(i) Supplementary Demands for Grants for the Union Territory of Jammu & Kashmir for the financial year 2022-23 from the 1st April, 2022 to 31st March, 2023.</p> <p>(ii) Demands for Grants for the Union Territory of Jammu & Kashmir for the financial year 2023-24 from the 1st April, 2023 to 31st March, 2024.</p> <p>5. Consideration and return of the Appropriation Bill relating to Demands for Grants for 2023-24, after it is passed by Lok Sabha.</p> | <p>Six Hours</p> <p><i>(to be discussed together)</i></p> |
| <p>6. Consideration and return of the Finance Bill, 2023, after it is passed by Lok Sabha.</p> | <p>Four Hours</p> |

2. The Committee also considered the issue of inviting Leaders of Parties, which do not have representation on the BAC, as Special Invitees to its meetings. The Committee after some discussion authorized the Chairman to take a decision in the matter. "

No.63018

Committee Co-ordination Section

Programme for Election to the Post Graduate Institute of Medical Education and Research (PGIMER), Chandigarh

The following programme has been fixed for receiving nominations, withdrawal of candidature and for holding elections, if necessary, to PGIMER, Chandigarh, motion in respect of which was adopted by the House on 14th March, 2023:-

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|--|--|
| <p>1. Number of Members to be elected:</p> <p>2. Last date and time for receiving nominations:</p> <p>3. Last date and time for receiving withdrawal of candidature:</p> | <p>One</p> <p><u>16.03.2023</u>
(Upto 05:00 P.M.)</p> <p><u>20.03.2023</u>
(Upto 03:00 P.M.)</p> |
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4. Date, time and place of election: 24.03.2023
(if necessary) (Between 11:00 A.M. and 02:00 P.M. in Committee Room No. 63, First Floor, Parliament House)
5. Method of election: Proportional representation by means of single transferable vote.

No.63019

M. A. Section

Availability of Ferry Service for Members of Rajya Sabha in connection with the 'Breakfast' to be hosted by Hon'ble President of India

Members are reminded that Ferry Service will be available through the Transport Desk, Rajya Sabha from **08:00 AM onwards** on **15th, 16th, 23rd, 24th, 29th and 31st March, 2023** for carrying MPs from their residences to Rashtrapati Bhawan and from Rashtrapati Bhawan to Parliament House in connection with the 'Breakfast' to be hosted by Hon'ble President of India on these dates.

2. Members may kindly contact Transport Desk, Rajya Sabha on below mentioned telephone numbers for availing the Ferry Service:

**Tel: i) 011-23035139
ii) 011-23035183**

No.63020

M. A. Section

Closure of Policy Scheme for release/issue of Defence surplus discarded Class- 'V' 'B' Vehicles to Member of Parliament

Members are informed that as intimated by the Ministry of Defence, Department of Military Affairs, the allotment of Defence surplus discarded Class- 'V' 'B' Vehicles to Member of Parliament by Ministry of Defence, will be ceased by the Ministry of Defence, w.e.f. 01.04.2023, as the same is not aligned to the latest rulings issued by Ministry of Road and Transport and Highways, regarding non-renewal of certificate of registration of Government owned vehicles after the lapse of 15 years .

2. However, the Ministry of Defence, Department of Military Affairs has also informed that the Authority letter issued earlier will remain valid till the expiry period i.e. for one year from the date of issue of Authority letter.

Members may kindly note.

No.63021*M. A. Section***Local address of Shri Khiru Mahto, Member of Parliament (Rajya Sabha).**Local address of **Shri Khiru Mahto, Member of Parliament** would be as follows:-

Flat no. A5 (Tower A2),
DDU Marg,
New Delhi -110002.

Members may kindly note for information.

No.63022*Library and Reference Unit, LARRDIS***Briefing Session for Members of Parliament**

A Briefing Session is being organised for Hon'ble Members of Parliament on 15 March, 2023 in Committee Room No. 62, Parliament House by Reference Division of Lok Sabha Secretariat, as per the following schedule:

Date	Time	Subject
15 March, 2023	09:30 a.m. to 10:30 a.m.	Budgetary Proposals (2023-24) for Ministry of Rural Development & Ministry of Panchayati Raj

The Briefing Session will also be available on webcast at <https://webcast.gov.in/parliament/> Hon'ble Members are requested to kindly make it convenient to attend the Briefing Session

P. C. MODY,
Secretary-General